

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. GOKUL GRANITES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	M/S. GOKUL GRANITES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	08/06/1987
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, COIMBATORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U14102TZ1987PTC001979
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1/52, Brindavan Road, Fairlands, Salem - 636016
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12.01.2022
7.	NAME OF THE LIQUIDATOR:	CA Ayyampalayam Venkatesan Arun
	ADDRESS:	"Ram's Court", 10/2, Balaji Nagar I Cross, Advaita Ashram Road Salem, Tamil Nadu - 636 004
	COMMUNICATION ADDRESS:	"Akshayam", 4th Floor, Old No:4/1, New No: 153-B, Sugavaneswara Street, Salem - 636 004
	EMAIL ADDRESS	gokulpservices@gmail.com (process specific) avarun77@gmail.com (registered mail ID)
	MOBILE NUMBER	9842712336
	REGISTRATION NUMBER OF THE LIQUIDATOR	IP Regn.No: IBBI/IPA-001/IP-P01079/2017-18/11792
8.	LAST DATE FOR SUBMISSION OF CLAIMS	15.02.2022

Notice is hereby given that the M/s. Gokul Granites Private Limited has commenced Voluntary liquidation on 12.01.2022.

The stakeholders of M/s. Gokul Granites Private Limited are hereby called upon to submit a proof of their claims, on or before 15.02.2022, to the liquidator at the Communication address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

(Sd/-)

Ayyampalayam Venkatesan Arun

Reg No.: IBBI/IPA-001/IP-P01079/2017-18/11792

Date: 17.01.2022

Place: Salem



Macroeconomic situation on recovery mode, but India facing stagflation: Basu

BIJAY KUMAR SINGH
New Delhi, January 16

INDIA'S OVERALL MACRO-ECONOMIC situation is in a recovery mode, but the growth is concentrated at the top end, which is a worrying trend, according to former World Bank chief economist Kaushik Basu. Amid the rising inflation-ary trends, including the sharp increase in retail inflation last month, Basu, who has also served as the chief economic advisor to the Indian government during the UPA rule, said the country is facing stagflation and “very carefully curated policy interventions” are required to address the situation. Currently, Basu is a professor of Economics at the Cornell University in the United States. While the aggregate economy is growing, “the bottom half of India” is in recession, he said and noted that it was sad the country’s policy over the last few years has been largely focused on big businesses.

“India’s overall macroeconomic situation is in recovery mode... The worry stems from the fact that this growth is concentrated at the top end,” Basu told *PTI* in an interview. He also said the youth unemployment rate in the country touched 23%, among the highest globally, even before the COVID-19 pandemic started. Workers, farmers and small businesses are seeing negative growth, he added. While India’s GDP is estimated to grow 9.2% in 2021-22, Basu said since this comes after a contraction of 7.3% in 2019-20 due to the pandemic, the average growth rate over the last two years is 0.6% per annum. The National Statistical Office (NSO) in its first advance estimate has projected a GDP growth of 9.2% in April 2021 to March 2022 fiscal year while the Reserve Bank of India has forecast 9.5% expansion during the same period. The World Bank has been the most conservative, projecting



Kaushik Basu

an 8.3% growth, while the Organisation for Economic Cooperation and Development (OECD) has pegged the GDP expansion at 9.7%. On whether the government should be going for fiscal consolidation or continue with stimulus measures in the Budget, Basu said the current situation in India is a big challenge to finance minister Nirmala Sitharaman and the entire fiscal policy apparatus. The Indian economy is facing stagflation, which is much more painful and requires very

carefully curated policy interventions, he said, adding that 15 years ago, inflation was even higher, close to 10%, but there was one big difference. “At that time, India’s real growth was close to 9% ... so, even with the inflation, the average household was becoming better off per capita by 7 or 8%,” he pointed out. According to Basu, what makes the current situation so grim is that the near 5% inflation is occurring over a fall in real per capita income over the last two years. “Since this is a stagflation situation, the big task is to create jobs and help small business... the task now is to create jobs while at the same time increasing output,” he observed. Retail inflation rose to 5.59% in December 2021, mainly due to an uptick in food prices, while the wholesale price-based inflation bucked the 4-month rising trend and eased to 13.56% last month, as per latest official data. —PTI

Omicron: Not many got flight cancellation refund, says report

PRESS TRUST OF INDIA
Mumbai, January 16

LESS THAN ONE-third of the people who cancelled their flights owing to the emergence of the Omicron variant-led third pandemic wave were able to receive refunds, according to an online survey. For those who were forced to cancel their hotel bookings on

account of the same reason, 34% of people could get the refunds, online community platform LocalCircles said in the survey. The survey received more than 20,000 responses from citizens residing in 332 districts of India. The rapid rise in the Omicron variant-led Covid cases in India have prompted many citizens — who had travel booked

during January-March — to revisit their plans, and a subset of them have also approached airlines and hotels for cancellations. The first question in the survey on airlines asked citizens, “For the flight travel that you had booked for January-March 2022, how did the cancellation process work?” In response, 29% said, “Travel agent and/or airline accepted cancellation and

refunded full amount”, while 14% said they received partial amount.” At the same time, 29% of respondents said “travel agent and/or airline accepted cancellation and refunded a very small amount.” About 14% of people surveyed said, “travel agent and/or airline did not refund anything but rebooked the ticket for a later date,” and 14% couldn’t say anything.



JAMNALAL BAJAJ FOUNDATION

Nominations Invited

44th JAMNALAL BAJAJ NATIONAL & INTERNATIONAL AWARDS - 2022 FOR GANDHIAN ‘WARRIORS’



National Award for Constructive Work

For contribution in any of or all the development areas of Mahatma Gandhi's Constructive Programmes, to create a self-reliant community in rural India.



National Award for Application of Science & Technology for Rural Development

For contribution through adaptable, affordable, replicable appropriate grassroots technologies, which has resulted in economic, social and ecological development of rural people.



National Award for Development & Welfare of Women & Children

Only to a woman.
For contribution towards education, skills training, healthcare, literacy, livelihood activities, holistic development, advocacy, etc. of women and children.



International Award for Promoting Gandhian Values Outside India

Only to a foreign national.
For contribution, outside India in promoting Gandhian principles like vision for peace, non-violence, harmony of human life with nature and moral conscience.

EACH AWARD COMPRISES

Cash Prize ₹ 10 Lakhs | Trophy | Citation

Last Date for Nominations

National & International Awards: 31st January, 2022

Online Submission: www.jamnalalbajajawards.org/nomination-forms

Know more: www.jamnalalbajajfoundation.org; www.jamnalalbajajawards.org

Email: nominations@jamnalalbajajfoundation.org

For more details contact: Secretary, Jannalal Bajaj Foundation, 2nd flr., Bajaj Bhawan, Jannalal Bajaj Marg, 226 Nariman Point, Mumbai-400021 India
Tel: 91-22-22023626 Ext: 241/244/245 & 249
Facebook: <https://www.facebook.com/JBFMumbai>

Metro Brands Q3 net profit jumps 55% to ₹101 crore

FOOTWEAR RETAIL CHAIN Metro Brands has reported a 54.63% jump in consolidated net profit to ₹100.85 crore for the third quarter ended December 2021. The company had posted a net profit of ₹65.22 crore during the October-December quarter of the previ-

ous fiscal. Metro Brands (MBL), earlier known as Metro Shoes. Its total revenue from operations was up 59.02% at ₹483.77 crore during the quarter under review against ₹304.21 crore in the corresponding period of the previous fiscal. —PTI

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FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. GOKUL GRANITES PRIVATE LIMITED

1. Name of corporate person	M/S. GOKUL GRANITES PRIVATE LIMITED
2. Date of incorporation of corporate person	08/06/1987
3. Authority under which corporate person is incorporated/ registered	REGISTRAR OF COMPANIES, COIMBATORE
4. Corporate identity number of corporate person	U14102TZ1987PTC001979
5. Address of the registered office and principal office (if any) of corporate person	1/52, Brindavan Road, Fairlands, Salem - 636016
6. Liquidation commencement date of corporate person	12.01.2022
7. Name of the liquidator:	CA Ayyampalayam Venkatesan Arun
Address:	"Ram's Court", 10/2, Balaji Nagar I Cross, Advaita Ashram Road Salem, Tamil Nadu – 636 004
Communication address:	"Akshayam", 4th Floor, Old No:4/1, New No: 153-B, Sugavaneswara Street, Salem – 636 004
Email address	gokulpservices@gmail.com (process specific) avarun77@gmail.com (registered mail ID)
Mobile number	9842712336
Registration number of the liquidator	IP Regn.No: IBBI/IPA-001/IP-P01079/2017-18/11792
8. Last date for submission of claims	15.02.2022

Notice is hereby given that the M/s. Gokul Granites Private Limited has commenced Voluntary Liquidation on 12.01.2022. The stakeholders of M/s. Gokul Granites Private Limited are hereby called upon to submit a proof of their claims, on or before 15.02.2022, to the liquidator at the Communication address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

(Sd/-)
Ayyampalayam Venkatesan Arun
Date: 17.01.2022
Place: Salem

Reg No.: IBBI/IPA-001/IP-P01079/2017-18/11792



PPFAS MUTUAL FUND

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NOTICE CUM ADDENDUM TO THE STATEMENT OF ADDITIONAL INFORMATION (SAI) OF PPFAS MUTUAL FUND (THE FUND)

Change in Designation of Key Employees

Investor are requested to note that the Board of Directors of PPFAS Asset Management Private Limited ('AMC') and PPFAS Trustee Company Private Limited ('TC') have approved the change in designation for the following employees with effect from December 29, 2021 in compliance of SEBI Circular dated September 27, 2021 on Risk Management Framework (RMF) for Mutual Funds read with SEBI Circular dated December 10, 2021 on Circular on Mutual Funds.

Therefore, requisite section "Information on Key employees of the Asset Management Company" in the SAI will be updated with the following details:

Sr. No.	Name	Current Designation	Revised Designation
1	Mr. Ranbir Nayal	Head- IT	Chief Information Security Officer and Head - IT
2	Ms. Priya Hariani	Company Secretary & Compliance Officer	Chief Compliance Officer & Company Secretary
3	Mr. Jayant Pai	Head- Marketing	Chief Marketing Officer
4	Mr. Aalok Mehta	Head- Investor Relations	Chief Sales Officer - Direct Channel & Head- Investor Relations
5	Mr. Mahesh Sarode	Head - Distribution Channel (East & West)	Chief Sales Officer - Distribution Channel

All other terms and conditions of the SAI remains unchanged.

This addendum shall form an integral part of the SAI of the Fund as amended from time to time.

For PPFAS Asset Management Private Limited (Investment Manager to PPFAS Mutual Fund)

Place: Mumbai
Date: January 16, 2022

Sd/-
Director

Name of Mutual Fund: PPFAS Mutual Fund

For more information please contact:
PPFAS Asset Management Private Limited (Investment Manager to PPFAS Mutual Fund)
CIN No. - U65100MH2011PTC220623
Registered Office: - 81/82, 8th Floor, Sakhar Bhavan, Ramnath Goenka Marg, 230 Nariman Point, Mumbai - 400 021, INDIA.
Tel.: 91 22 6140 6555 Fax: 91 22 6140 6590. E-mail: mf@ppfas.com. Website: www.amc.ppfas.com

MUTUAL FUND INVESTMENTS ARE SUBJECT TO MARKET RISKS, READ ALL SCHEME RELATED DOCUMENTS CAREFULLY.



METRO BRANDS LIMITED

Registered office: 401, Zillion, 4th Floor, LBS Marg, & CST Road Junction, Kurla (West), Mumbai - 400 070
Website: www.metrobrands.com, Email: investor.relations@metrobrands.com, Telephone No.: 22 2654 7700, CIN: U19200MH1977PLC019449

UN-AUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2021

NINE MONTHS YOY CONSOLIDATED	REVENUE UP BY 95.5%			EBITDA UP BY 225.7%			PAT UP BY 523.5%			EPS IMPROVED TO 5.44 FROM 0.87		
	Q3 2021	Q3 2020	Q3 2019	Q3 2021	Q3 2020	Q3 2019	Q3 2021	Q3 2020	Q3 2019	Q3 2021	Q3 2020	Q3 2019

Sr. No.	Particulars	STANDALONE						CONSOLIDATED							
		Quarter ended			Nine months ended			Year ended	Quarter ended			Nine months ended			Year ended
		December 31, 2021	September 30, 2021	December 31, 2020	December 31, 2021	September 30, 2021	December 31, 2020		December 31, 2021	September 30, 2021	December 31, 2020	December 31, 2021	September 30, 2021	December 31, 2020	
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	
1	Revenue from operations	476	314	293	917	471	789	484	325	304	940	481	800		
2	Profit before tax for the period/year	133	63	70	185	35	91	133	68	75	189	31	85		
3	Profit after tax for the period/year	100	50	62	140	28	73	102	55	66	145	23	65		
4	Total comprehensive income for the period/year [comprising of profit (after tax) and other comprehensive income (after tax)]	99	51	60	140	28	74	101	56	65	144	24	66		
5	Paid up equity share capital (Face value of ₹ 5 each)	135.75	132.77		135.75		132.77	135.75	132.77		135.75		132.77		
	Paid up equity share capital (Face value of ₹ 10 each)			132.77		132.77				132.77		132.77			
6	Other equity						671.88						694.81		
7	Earnings per equity share (of ₹ 5 each share) (Not annualised)														
	Basic	3.76	1.89	2.32	5.26	1.04	2.73	3.82	2.08	2.50	5.44	0.87	2.43		
	Diluted	3.75	1.89	2.32	5.24	1.04	2.73	3.80	2.08	2.50	5.41	0.87	2.43		

Notes:

1 The above is an extract of the detailed format of unaudited financial results for the quarter/nine months ended December 31, 2021, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the said Results are available on the Stock Exchange websites i.e. www.bseindia.com and on the Company's website www.metrobrands.com.

2 The above results have been reviewed by the Audit Committee and approved by the Board of Directors at their respective meeting held on 15th January, 2022. The statutory auditors of the Company have carried out limited review of the consolidated financial results for the quarter and nine months ended December 31, 2021 and have issued an unmodified opinion. The consolidated financial results for the quarter ended September 30, 2021 and quarter and nine months ended December 31, 2020 have not been subjected to limited review or audit.

For and on behalf of the Board of Directors
Metro Brands Limited
Farah Malik Bhanji
Managing Director

Place: Mumbai
Date: January 15, 2022